



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

34

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26-02-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/470/2019 IN
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN (RP)
(P DOT G CONSTRUCTION PVT LTD)
NAME OF THE RESPONDENT(S) : DURAISAMY & 11 ORS
UNDER SECTION : Sec 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<u>REPRESENTATION BY WHOM</u>	
1.	Ran Rajagopalan	Counsel for Applicants	
2.	K. SARATH BABU	Counsel for R ₁ -R ₄ R ₇ -R ₁₂	

ORDER

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on 23.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)